

sticks for the work to be done in different sections of the Accounts Department. These are determined by the Zonal Railway Administrations. They have been working to some yardsticks which vary with reference to local conditions and traditions. A study has been instituted to see whether near uniform yardsticks can be laid down.

The staff strength is reviewed from time to time keeping in view the workload. However, the Government had, with a view to curtailing expenditure, imposed a ban on creation of ministerial posts. A study has since been undertaken and pending completion of the study, some additional posts have recently been sanctioned on an ad hoc basis to provide immediate relief.]

Cases of irregular loading and short remittance of Government cash at the New Delhi Parcel Office

*392. SHRI GHOUSE MOHIUDDIN SHEIKH:

SHRI IBRAHIM KALANIYA:

SHRI JAGDISH JOSHI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that a team of the Accounts Wing of the Vigilance and Anti-fraud Department of the Northern Railway, has during the course of a recent check, detected certain cases of irregular loading and short remittances of Government cash on account of outward parcels at the New Delhi Parcel Office;

(b) whether it is also a fact that parcels, though shown in hand in the delivery books, have actually been found missing without any report having been made to the police by the supervisory staff; and

(c) if so, what action Government have taken against the employees concerned to avoid a recurrence of such cases in future?

THE MINISTER OF RAILWAYS (PROF. MADHU DANAVATE), (a) to (c). A statement is laid on the Table of the House.

Statement

During investigations made by the Vigilance Inspectors of Northern Railway from 1-9-78 to 30-11-78. 26 instances of irregularities in loading of hard parcels/luggage by restricted trains were detected. No case of short remittance of Government cash came to notice during these investigations.

Since 1st September¹⁹⁷⁸, no parcels shown in hand in the delivery books, have been found missing without any report having been made to the police by the supervisory staff.

In regard to irregularities detected in the loading of hard parcels/ luggage, disciplinary action is being taken against 13 employees of New Delhi Railway Station against whom *prima facie* charges have been established.

ईराक में रेलवे लाइन बिछाए जाने के लिए भारत द्वारा दी गई बोली को स्वीकार न किया जाना

* 393. श्री श्याम लाल यादव :

श्री रामानन्द यादव :

श्री महेन्द्र मोहन मिश्र :

क्या रेल मंत्री 27 फरवरी, 1978 को राज्य सभा में तारकित प्रश्न 130 के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) क्या ईराक में 350 किलोमीटर लम्बी रेलवे लाइन के निर्माण का ठेका ब्रिजल को दिया गया है ; और